

(a) whether Government have seen a news-item entitled "Ecological crisis grips China" appearing in the 'Economic Times' dated 19 February, 1990:

(b) if so, whether a similar crisis has already developed in India or is likely to develop in future; and

(c) if so, whether Government propose to request the UNDP to make a similar study in India, starting with a study of Ganga Action Plan Project?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) Yes, Sir.

(b) Several preventive and curative measures have been initiated to control pollution and degradation of environment. As these measures are implemented effectively such a crisis is unlikely to occur in India.

(c) No, Sir.

One-Rank-one-Pension Scheme

5999. SHRI NARASINGRAO SURYA-WANSHI: Will the PRIME MINISTER be pleased to refer to the reply given on 2 April, 1990 to Unstarted Question No. 3088 regarding amendment to rules to implement One-Rank-One-Pension Principle and state:

(a) whether the Committee has since submitted its report:

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c): The Committee has completed its deliberations and its report is now under preparation.

Regional Council For Jammu and Kashmir

6000. SHRI ARVIND NETAM: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to form a Regional Council for Jammu and Kashmir to remove the regional imbalance; and

(b) if so, the details thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) No, Sir.

(b) Does not arise.

[Translation]

Notices to Industries in Nasik

6001. SHRI KISANRAO BABURAO BANKHELE: Will the PRIME MINISTER be pleased to state:

(a) the number of industries at Saspur Auband (Nasik) to whom notices have been served for causing excessive pollution;

(b) the number of industries on which penalties have been imposed;

(c) the number of industries which have installed anti-pollution equipment; and

(d) the steps taken by the Government so far to control pollution by industries in these areas?